

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ashutosh Pandey,</b> District and Sessions Judge, Agartala	900	475	<b>1375</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2)	810	614	<b>1424</b>
3	<b>smt. Jhuma Dutta Chowdhury,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala ( <b>EXCL. POC</b> SO)	81	253	<b>334</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	595	605	<b>1200</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala ( <b>FTSC</b> )	412	354	<b>766</b>
6	<b>Sri Debashish Kar</b> Special Judge ( <b>CBI</b> ) Court, Agartala.	0	40	<b>40</b>
7	<b>Sri Uttam Hrishi Das,</b> Judge, Family Court, Agartala	567	440	<b>1007</b>
8	<b>Sri Amrendra Kumar Singh</b> Addl.Judge, Family Court, Agartala.	496	409	<b>905</b>
9	<b>Sri Subhadeep Saha,</b> Civil Judge (Senior Division), (Court No.1), Agartala	705	0	<b>705</b>
10	<b>Sri Satyajit Das,</b> Civil Judge (Senior Division), (Court No.2), Agartala	948	0	<b>948</b>
11	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	319	1439	<b>1758</b>
12	<b>Smti. Yashvi Taneja,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	166	1930	<b>2096</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	230	1203	<b>1433</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	148	971	<b>1119</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	42	2851	<b>2893</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	19	949	<b>968</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	39	952	<b>991</b>
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala ( <b>vacant</b> ) charge remains with <b>Sri Abhijit Adhikari</b> , JM, First Class-cum-Civil Judge, (Jr.Div), Court No.1, Agartala	25	1203	<b>1228</b>
19	<b>Sri Amian Mukherjee,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala ( <b>FTC</b> )	42	929	<b>971</b>
20	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6),	34	948	<b>982</b>
21	<b>Sri Bikash Debbarma,</b> SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	16	479	<b>495</b>
22	<b>Sri Abhijit Deb</b> Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	43	348	<b>391</b>
<b>Total</b>		<b>6637</b>	<b>17392</b>	<b>24029</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5515	15716	<b>21231</b>
2	Mohanpur	59	827	<b>886</b>
<b>Total</b>		<b>5574</b>	<b>16543</b>	<b>22117</b>
2	Family Court, Agartala	567	440	<b>1007</b>
3	Addl. Judge, Family Court, Agartala	496	409	<b>905</b>
<b>Total</b>		<b>1063</b>	<b>849</b>	<b>1912</b>
<b>Grand Total</b>		<b>6637</b>	<b>17392</b>	<b>24029</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ravi Dahiya,</b> District and Sessions Judge, Udaipur	288	249	<b>537</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	175	198	<b>373</b>
3	<b>Smt. Mou Banerjee,</b> Judge, Family Court, Udaipur	169	193	<b>362</b>
4	<b>Sri Saikat Das,</b> Civil Judge (Senior Division), Udaipur	359	0	<b>359</b>
5	<b>Sri Sarbajeet Choudhury,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	120	495	<b>615</b>
6	<b>Sri Samuel Molsom</b> Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	31	593	<b>624</b>
7	<b>Sri Kaushik Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	8	538	<b>546</b>
8	<b>Smt Mohona Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	483	<b>493</b>
9	<b>Sri Ayan Chowdhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	345	<b>353</b>
10	<b>Smt. Purabi Jamatia,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	2	351	<b>353</b>
<b>Total</b>		<b>1170</b>	<b>3445</b>	<b>4615</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	991	2556	<b>3547</b>
2	Amarpur	10	696	<b>706</b>
<b>Total</b>		<b>1001</b>	<b>3252</b>	<b>4253</b>
3	Family Court, Udaipur	169	193	<b>362</b>
<b>Grand Total</b>		<b>1170</b>	<b>3445</b>	<b>4615</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gobinda Das,</b> District & Sessions Judge, Belonia	152	103	<b>255</b>
2	<b>Sri Motom Debbarma,</b> Addl.District & Sessions Judge, Belonia	126	88	<b>214</b>
3	<b>Sri Anshuman Chowdhury</b> Judge, Family Court, Belonia	215	93	<b>308</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Belonia	110	0	<b>110</b>
5	<b>Sri Amarjit Dey,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	74	2168	<b>2242</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	150	1705	<b>1855</b>
7	JM., First Class-cum-Civil Judge (Jr. Div), Belonia (vacant) Charge remains with <b>Sri Aritra Das,</b> Civil Judge (Jr.Div.),-cum-JM,First Class, Belonia	34	923	<b>957</b>
8	<b>Sri Ashit Debnath</b> Addl.District & Sessions Judge, Sabroom	136	72	<b>208</b>
9	<b>Sri Sushobhan Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	12	756	<b>768</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	54	520	<b>574</b>
<b>Total</b>		<b>1063</b>	<b>6428</b>	<b>7491</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	646	4987	<b>5633</b>
2	Sabroom	202	1348	<b>1550</b>
<b>Total</b>		<b>848</b>	<b>6335</b>	<b>7183</b>
3	Family Court, Belonia	215	93	<b>308</b>
<b>Grand Total</b>		<b>1063</b>	<b>6428</b>	<b>7491</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Prakash Kumar,</b> District and Sessions Judge, Kailashahar	149	214	<b>363</b>
2	Additional District and Sessions Judge, Kailashahar ( <b>FTSC</b> ) (Vacant), Charge remains with <b>Sri Prakash Kumar,</b> District & Sessions Judge, Kailashahar	37	46	<b>83</b>
3	<b>Sri Yoginder Pal,</b> Judge, Family Court, Kailashahar	188	417	<b>605</b>
4	<b>Smt. Surabhi Shekhar,</b> Civil Judge (Senior Division), Kailashahar	376	0	<b>376</b>
5	<b>Smt. Jumili Debbarma,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	107	295	<b>402</b>
6	<b>Smt. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	184	758	<b>942</b>
7	<b>Smt. Aparajit Singha,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	61	733	<b>794</b>
8	<b>Sri Biswatosh Dhar</b> JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	68	809	<b>877</b>
<b>Total</b>		<b>1170</b>	<b>3272</b>	<b>4442</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	982	2855	<b>3837</b>
<b>Total</b>		<b>982</b>	<b>2855</b>	<b>3837</b>
2	Family Court , Kailashahar	188	417	<b>605</b>
<b>Grand Total</b>		<b>1170</b>	<b>3272</b>	<b>4442</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Dharmanagar	332	329	<b>661</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	218	302	<b>520</b>
3	<b>Sri Hrishikesh Chakrabarti</b> Judge, Family Court, Dharmanagar	158	132	<b>290</b>
4	<b>Sri Ramayangshu Shekhar Bhattacharya</b> Civil Judge (Senior Division), Dharmanagar	308	0	<b>308</b>
5	<b>Smti. Debleena Kilikdar</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	156	499	<b>655</b>
6	<b>Smt. Sushmita Das,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	240	1015	<b>1255</b>
7	<b>Smti. Baishali Chowdhury</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	90	954	<b>1044</b>
8	<b>Sri Thamas Lal Ditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	250	<b>252</b>
9	<b>Ali Haydar Khan</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	7	256	<b>263</b>
<b>Total</b>		<b>1511</b>	<b>3737</b>	<b>5248</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1344	3099	<b>4443</b>
2	Kanchanpur	9	506	<b>515</b>
<b>Total</b>		<b>1353</b>	<b>3605</b>	<b>4958</b>
3	Family Court, Dharmanagar	158	132	<b>290</b>
<b>Grand Total</b>		<b>1511</b>	<b>3737</b>	<b>5248</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sanjoy Bhattacharjee,</b> District & Sessions Judge, Sonamura	208	624	<b>832</b>
2	<b>Sri Arindam Paul,</b> Judge, Family Court, Sonamura	56	70	<b>126</b>
3	<b>Smti. Hena Begam</b> Civil Judge (Senior Division), Sonamura	195	0	<b>195</b>
4	<b>Smti. Tanusree Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	73	800	<b>873</b>
5	Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with <b>Smti. Reena Debbarma,</b> JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura	29	305	<b>334</b>
6	<b>Smt. Reena Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	24	772	<b>796</b>
7	<b>Sri Subhra Nath,</b> Additional District & Sessions Judge, Bishalgarh	250	332	<b>582</b>
8	<b>Smt. Papri Debbarma,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	29	1194	<b>1223</b>
9	<b>Sri Gaurav Kumar Shahi,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	88	1499	<b>1587</b>
<b>Total</b>		<b>952</b>	<b>5596</b>	<b>6548</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	529	2501	<b>3030</b>
2	Bishalgarh	367	3025	<b>3392</b>
<b>Total</b>		<b>896</b>	<b>5526</b>	<b>6422</b>
3	Family Court , Sonamura	56	70	<b>126</b>
<b>Grand Total</b>		<b>952</b>	<b>5596</b>	<b>6548</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Manabendra Debbarma,</b> District and Sessions Judge, Khowai,	103	215	<b>318</b>
2	<b>Smt. Sharmistha Mukherjee,</b> Addl.District & Sessions Judge, Khowai	83	214	<b>297</b>
3	<b>Sri Ramdas Chottopadhyay,</b> Judge, Family Court, Khowai	68	52	<b>120</b>
4	<b>Smt. Dorothy Jamatia,</b> Civil Judge (Senior Division), Khowai	181	0	<b>181</b>
5	<b>Smt. Mitra Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	50	1231	<b>1281</b>
6	<b>Smt. Madhumita Pal,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	31	940	<b>971</b>
7	<b>Smt. Debanjana Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	24	816	<b>840</b>
<b>Total</b>		<b>540</b>	<b>3468</b>	<b>4008</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	472	3416	<b>3888</b>
<b>Total</b>		<b>472</b>	<b>3416</b>	<b>3888</b>
2	Judge, Family Court, Khowai	68	52	<b>120</b>
<b>Grand Total</b>		<b>540</b>	<b>3468</b>	<b>4008</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Court- wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Dhiman Debbarma,</b> District and Sessions Judge, Ambassa	66	111	<b>177</b>
2	<b>Sri Tapan Debbarma</b> Additional District and Sessions Judge, Ambassa	38	122	<b>160</b>
3	Judge, Family Court, Ambassa ( <b>Vacant</b> ), Charge remains with <b>Sri Dhiman Debbarma</b> , District Judge, Dhalai District, Ambassa	29	20	<b>49</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Senior Division), Ambassa	77	0	<b>77</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	36	330	<b>366</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa ( <b>Vacant</b> ) <b>Charge remains with Sri Divya Prakash Mishra</b>	8	289	<b>297</b>
7	<b>Sri Sunil Kumar Singh</b> Additional District & Sessions Judge, Kamalpur	106	100	<b>206</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	19	1216	<b>1235</b>
9	<b>Sri Jogodottam Chatterjee,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	69	797	<b>866</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	433	<b>451</b>
11	<b>Farhad Islam,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	14	509	<b>523</b>
12	<b>Sri Sumir Bag</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	64	<b>64</b>
13	<b>Dr. N R Rakesh Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	93	<b>97</b>
<b>Total</b>		<b>484</b>	<b>4084</b>	<b>4568</b>
<b>Station-wise pendency of Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	225	852	<b>1077</b>
2	Kamalpur	194	2113	<b>2307</b>
3	Longtharai Valley	32	942	<b>974</b>
4	Gonda Twisa	4	157	<b>161</b>
<b>Total</b>		<b>455</b>	<b>4064</b>	<b>4519</b>
5	Family Court, Ambassa	29	20	<b>49</b>
<b>Grand Total</b>		<b>484</b>	<b>4084</b>	<b>4568</b>

<b>District-wise pendency of Civil and Criminal Cases as on 30.04.2026</b>				
<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6637	17392	<b>24029</b>
2	Gomati District, Udaipur	1170	3445	<b>4615</b>
3	South Tripura District, Belonia	1063	6428	<b>7491</b>
4	Unakoti Judicial District, Kailashahar	1170	3272	<b>4442</b>
5	North Tripura District, Dharmanagar	1511	3737	<b>5248</b>
6	Sepahijala District, Sonamura	952	5596	<b>6548</b>
7	Khowai District, Khowai	540	3468	<b>4008</b>
8	Dhalai District, Ambassa	484	4084	<b>4568</b>
<b>Total</b>		<b>13527</b>	<b>47422</b>	<b>60949</b>